

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA  
UNSTARRED QUESTION NO.1836  
TO BE ANSWERED ON 30.07.2015

**LIVELIHOOD DEPENDENCY**

1836: **SHRI DHANANJAY MAHADIK:**  
**SHRI KAMAL NATH:**  
**DR. HEENA VIJAYKUMAR GAVIT:**  
**SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:**  
**SHRI SATAV RAJEEV:**  
**SHRI JYOTIRADITYA M. SCINDIA:**  
**SHRI T. RADHAKRISHNAN:**  
**SHRIMATI SUPRIYA SULE:**  
**SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:**  
**SHRI A. ARUNMOZHITHEVAN:**  
**SHRI RAJENDRA AGRAWAL:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government has recently released data on the standard of living of rural households in India, if so, the details and the findings thereof including the parameters/indicators laid down for the purpose;
- (b) whether the data shows that landlessness and dependence on manual casual labour for a livelihood are key deprivations facing rural families and if so, the details thereof;
- (c) the percentage of rural households facing multiple deprivation parameters, State/UT-wise;
- (d) the number of landless households in the country, State/UT-wise; and
- (e) the steps taken/being taken by the Government to improve the standard of living in the rural households in the country?

**ANSWER**  
**MINISTER OF RURAL DEVELOPMENT**  
**(SHRI BIRENDER SINGH)**

(a) Yes, Madam. On July 3, 2015 Government released on line the provisional data from the Socio Economic and Caste Census (SECC) 2011 for Rural India. The data addresses the multi dimensionality of poverty. The Report of the SECC 2011 is available on <http://secc.gov.in>. It provides households data on various aspects of their socio-economic status – housing, land-holding/landlessness, educational status, status of women, the differently able, occupation, possession of assets, SC/ST households, incomes, etc. SECC data captures respondent based disclosures on socio economic status of 17.91 crore rural households. The data allows exclusion of 7.05 crore (39.39 %) of households as not poor on the basis of 14 automatic exclusion parameters, automatic inclusion of 16.50 lakh (0.92 %) households as poorest of the poor on the basis of 5 parameters. 8.69 crore

households( 48.49%) admitted incidence of 1-7 deprivation parameters that captures dimensionality of poverty.

(b): Yes, Madam. 5.37 crore households have reported as landless and have reported deriving their major source of income from manual work.

(c): State/UT – wise percentage of rural households facing multiple deprivation parameters is given in **Annex-I**.

(d): State/UT-wise number of landless households in the rural area is given in **Annex-II**.

(e): The Ministry of Rural Development is implementing, through State/UT Governments, the major programmes namely Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) for wage employment, National Rural Livelihoods Mission (NRLM) for self-employment through livelihoods promotion, Indira Awaas Yojana (IAY) for rural housing, Pradhan Mantri Gram Sadak Yojana (PMGSY) for rural connectivity and National Social Assistance Programme (NSAP) for social assistance to rural poor. These programmes are aimed at betterment of rural livelihoods and overall development of rural areas through creation of employment opportunities, infrastructures and providing social assistance to the rural poor.

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Annex referred to in part (c) reply to Lok Sabha Unstarred Question No.1836 to be answered on 30.07.2015.

The Per centage of Rural Households Facing Multiple Deprivation Parameters									
Sl.No	State	Total Households	% of Rural Households Facing Multiple Deprivation Parameters : State/UT wise						
			Exactly 1	Exactly 2	Exactly 3	Exactly 4	Exactly 5	Exactly 6	Exactly 7
1	JAMMU & KASHMIR	1600842	19.34%	12.30%	4.02%	0.83%	0.13%	0.02%	0.00%
2	HIMACHAL PRADESH	1261682	12.40%	5.45%	1.99%	0.57%	0.10%	0.01%	0.00%
3	PUNJAB	3268562	4.66%	9.15%	7.93%	1.74%	0.28%	0.05%	0.00%
4	HARYANA	2969509	11.56%	13.06%	7.19%	1.46%	0.27%	0.04%	0.00%
5	BIHAR	17662724	21.50%	21.30%	13.17%	3.91%	0.63%	0.10%	0.00%
6	WEST BENGAL	15756852	23.52%	22.60%	12.76%	4.15%	0.66%	0.13%	0.01%
7	JHARKHAND	5045083	23.26%	18.65%	8.38%	2.43%	0.50%	0.09%	0.00%
8	ODISHA	8622827	22.67%	22.64%	13.85%	5.23%	1.31%	0.30%	0.02%
9	RAJASTHAN	10222277	16.57%	16.97%	11.91%	4.13%	0.75%	0.17%	0.02%
10	GUJARAT	6922567	18.54%	15.35%	6.71%	1.78%	0.43%	0.07%	0.00%
11	MAHARASHTRA	13559803	18.41%	14.07%	7.48%	2.87%	0.65%	0.12%	0.01%
12	GOA	220731	6.11%	2.97%	1.22%	0.41%	0.08%	0.00%	0.00%
13	TELANGANA	5706101	13.83%	13.91%	7.47%	2.36%	0.57%	0.07%	0.00%
14	ANDHRA PRADESH	9297011	20.90%	18.26%	8.84%	2.81%	0.69%	0.09%	0.00%
15	KARNATAKA	8048694	17.24%	11.35%	4.84%	1.42%	0.34%	0.05%	0.00%
16	KERALA	6289649	14.24%	6.75%	1.66%	0.45%	0.11%	0.01%	0.00%
17	TAMILNADU	10067849	16.60%	15.94%	8.94%	3.68%	1.28%	0.25%	0.01%
18	UTTARAKHAND	1479742	14.44%	9.50%	4.09%	0.85%	0.15%	0.02%	0.00%

19	UTTAR PRADESH	25975460	17.07%	13.92%	6.70%	1.87%	0.34%	0.06%	0.00%
20	CHHATTISGARH	4523606	22.18%	24.49%	14.69%	6.24%	1.94%	0.51%	0.03%
21	MADHYA PRADESH	11282731	16.12%	20.08%	15.21%	6.64%	1.38%	0.35%	0.03%
22	SIKKIM	88723	23.88%	10.27%	2.86%	0.59%	0.11%	0.01%	0.00%
23	ARUNACHAL PRADESH	187870	15.30%	15.28%	5.95%	1.17%	0.29%	0.04%	0.00%
24	NAGALAND	284310	37.85%	19.99%	4.71%	1.32%	0.27%	0.03%	0.00%
25	MANIPUR	448163	35.62%	14.32%	2.25%	0.50%	0.10%	0.01%	0.00%
26	MIZORAM	111626	31.70%	19.39%	7.12%	1.19%	0.16%	0.01%	0.00%
27	TRIPURA	693455	24.00%	16.44%	6.15%	1.73%	0.36%	0.06%	0.00%
28	MEGHALAYA	485913	24.11%	27.79%	12.09%	2.88%	0.48%	0.05%	0.00%
29	ASSAM	5743836	26.91%	16.98%	5.28%	0.98%	0.20%	0.02%	0.00%
30	CHANDIGARH	15657	14.40%	7.95%	2.46%	0.25%	0.01%	0.00%	0.00%
31	NCT OF DELHI	1051106	5.67%	2.24%	0.55%	0.08%	0.01%	0.00%	0.00%
32	DAMAN AND DIU	31795	14.44%	4.33%	0.89%	0.18%	0.01%	0.00%	0.00%
33	DADRA & NAGAR HAVELI	45352	21.16%	22.57%	9.55%	2.25%	0.36%	0.06%	0.00%
34	LAKSHADWEEP	10929	7.80%	4.07%	1.10%	0.23%	0.09%	0.02%	0.00%
35	PUDUCHERRY	115079	14.26%	11.15%	6.32%	2.44%	0.70%	0.14%	0.00%
36	ANDAMAN & NICOBAR ISLANDS	66643	17.45%	4.75%	1.09%	0.20%	0.02%	0.00%	0.00%
	<b>All India</b>	<b>179164759</b>	<b>18.71%</b>	<b>16.69%</b>	<b>9.21%</b>	<b>3.08%</b>	<b>0.66%</b>	<b>0.13%</b>	<b>0.01%</b>

Annexure referred to in part (d) reply to Lok Sabha Unstarred Question No.1836 to be answered on 30.07.2015.

The Number of Landless Housholds in the Country : State/UT wise				
Sl No	State	Total Households	Landless households deriving a major part of their income from Manual Casual Labour	
1	JAMMU & KASHMIR	1600842	123674	7.73%
2	HIMACHAL PRADESH	1261682	49429	3.92%
3	PUNJAB	3268562	689557	21.10%
4	HARYANA	2969509	804538	27.09%
5	BIHAR	17662724	8261942	46.78%
6	WEST BENGAL	15756852	6983423	44.32%
7	JHARKHAND	5045083	912378	18.08%
8	ODISHA	8622827	3120907	36.19%
9	RAJASTHAN	10222277	2242032	21.93%
10	GUJARAT	6922567	1840727	26.59%
11	MAHARASHTRA	13559803	3975114	29.32%
12	GOA	220731	11765	5.33%
13	TELANGANA	5706101	1304599	22.86%
14	ANDHRA PRADESH	9297011	3392802	36.49%
15	KARNATAKA	8048694	1174194	14.59%
16	KERALA	6289649	1182542	18.80%
17	TAMILNADU	10067849	3747365	37.22%
18	UTTARAKHAND	1479742	181664	12.28%
19	UTTAR PRADESH	25975460	5761636	22.18%
20	CHHATTISGARH	4523606	1538154	34.00%
21	MADHYA PRADESH	11282731	4325241	38.34%
22	SIKKIM	88723	7163	8.07%
23	ARUNACHAL PRADESH	187870	7444	3.96%
24	NAGALAND	284310	14061	4.95%
25	MANIPUR	448163	62140	13.87%
26	MIZORAM	111626	5341	4.78%
27	TRIPURA	693455	188961	27.25%
28	MEGHALAYA	485913	132516	27.27%
29	ASSAM	5743836	1565855	27.26%
30	CHANDIGARH	15657	1746	11.15%
31	NCT OF DELHI	1051106	51070	4.86%
32	DAMAN AND DIU	31795	2892	9.10%
33	DADRA & NAGAR HAVELI	45352	6986	15.40%
34	LAKSHADWEEP	10929	339	3.10%
35	PUDUCHERRY	115079	24007	20.86%
36	AND. & NICO . ISLANDS	66643	7179	10.77%

